

Annexure-2

Name of the corporate debtor: RASIKLAL SANKALCHAND JEWELLERS PRIVATE LIMITED Date of commencement of Liquidation: 17.02.2023 List of creditors as on: 17.02.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Claims received during Liquidation period

(Amount in Rs)

| Sr. no. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if Any |
|---------|------------------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|---|----------------------------|--|--------------------------|------------------------------------|----------------|
| | | Date of Receipt | Amount claimed | Amount of Claim Admitted | Nature of claim | Amount covered by guarantee | % of share in total amount of claims admitted | | | | | |
| 1 | Aditya Birla Finance Limited | 02-03-2023 | 92,93,977 | 92,93,977 | Unsecured | - | 58.09% | No | - | - | - | |
| 2 | H. K Enterprises | 17-04-2023 | 1,12,10,958 | - | Unsecured | - | 0.00% | No | - | 1,12,10,958 | - | Refer Note 3. |
| 3 | HK Bagadia (HUF) | 17-04-2023 | 74,73,972 | - | Unsecured | - | 0.00% | No | - | 74,73,972 | - | Refer Note 3. |

Claims collated during CIRP period.

| Sr. no. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if Any |
|---------|---------------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|--------------------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | Date of Receipt | Amount claimed | Amount of Claim Admitted | Nature of claim | Amount covered by guarantee | % of share in total amount of claims | | | | | |
| 4 | Indusind Bank Ltd | 21-06-2022 | 67,06,313 | 67,06,313 | Unsecured | - | 41.91% | - | - | - | - | |
| 5 | Amit Shah | 21-06-2022 | 38,96,250 | - | Unsecured | - | 0.00% | - | - | 38,96,250 | - | Refer Note 3. |
| 6 | Harsh Shah | 21-06-2022 | 6,65,400 | - | Unsecured | - | 0.00% | - | - | 6,65,400 | - | Refer Note 3. |
| 7 | Monali Shah | 21-06-2022 | 5,44,050 | - | Unsecured | - | 0.00% | - | - | 5,44,050 | - | Refer Note 3. |
| 8 | Rekha Sharda | 21-03-2023 | 18,95,223 | - | Unsecured | - | 0.00% | No | - | 18,95,223.00 | - | Refer Note 1, 2 |
| 9 | Bhavik Shailesh Shah | 21-03-2023 | 35,05,500 | - | Unsecured | - | 0.00% | No | - | 35,05,500.00 | - | Refer Note 1, 2 |
| 10 | Darshan Vora | 21-03-2023 | 11,99,423 | - | Unsecured | - | 0.00% | No | - | 11,99,423.00 | - | Refer Note 1, 2 |
| 11 | Jayshree Prameet Shah | 21-03-2023 | 6,94,393 | - | Unsecured | - | 0.00% | No | - | 6,94,393.00 | - | Refer Note 1, 2 |
| 12 | Prameet Kirit Shah | 21-03-2023 | 6,94,393 | - | Unsecured | - | 0.00% | No | - | 6,94,393.00 | - | Refer Note 1, 2 |
| 13 | Neha Nitin Gandhi | 21-03-2023 | 6,63,328 | - | Unsecured | - | 0.00% | No | - | 6,63,328.00 | - | Refer Note 1, 2 |
| 14 | Nitin Gandhi | 21-03-2023 | 6,63,328 | - | Unsecured | - | 0.00% | No | - | 6,63,328.00 | - | Refer Note 1, 2 |
| 15 | Pratibha A. Panchal | 21-03-2023 | 33,45,860 | - | Unsecured | - | 0.00% | No | - | 33,45,860.00 | - | Refer Note 1, 2 |
| 16 | Beejal Shah | 21-03-2023 | 10,49,421 | - | Unsecured | - | 0.00% | No | - | 10,49,421.00 | - | Refer Note 1,2. |
| 17 | Ramesh Lakhmashi Nakarani | 21-03-2023 | 9,01,560 | - | Unsecured | - | 0.00% | No | - | 9,01,560.00 | - | Refer Note 1, 2 |
| 18 | Shailesh Kantilal Shah | 21-03-2023 | 50,10,000 | - | Unsecured | - | 0.00% | No | - | 50,10,000.00 | - | Refer Note 1, 2 |
| 19 | Bhadra Kamleshkumar Shah | 21-03-2023 | 13,57,460 | - | Unsecured | - | 0.00% | No | - | 13,57,460.00 | - | Refer Note 1, 2 |
| 20 | Mukti Kamlesh Shah | 21-03-2023 | 13,57,460 | - | Unsecured | - | 0.00% | No | - | 13,57,460.00 | - | Refer Note 1, 2 |

| | | | | | | | | | | | | |
|--------------|-------------------|------------|--------------------|--------------------|-----------|---|----------------|----|---|--------------------|---|-----------------|
| 21 | Dhimant Sanghavi | 21-03-2023 | 3,08,039 | - | Unsecured | - | 0.00% | No | - | 3,08,039.00 | - | Refer Note 1, 2 |
| 22 | Sangeeta Sanghavi | 21-03-2023 | 3,08,039 | - | Unsecured | - | 0.00% | No | - | 3,08,039.00 | - | Refer Note 1, 2 |
| 23 | Vidhi V.Shah | 21-03-2023 | 95,000 | - | Unsecured | - | 0.00% | No | - | 95,000.00 | - | Refer Note 1. |
| TOTAL | | | 6,28,39,347 | 1,60,00,290 | | | 100.00% | | | 4,68,39,057 | | |

Note:

Note 1: Form submitted is incorrect. Hence, the claim filed by claimant is not admissible.

Note 2: The claimants have submitted revised forms as Operational Creditors. Hence, the claim filed by the claimant is admitted as Operational Creditors.

Note 3: Due to late submission or non-receipt of required documents and information such as agreement with Corporate Debtor, and/or disbursement of money to Corporate Debtor is not provided to us. Hence, the amount of claim to that extent is categorised as not admissible.

Note 4: **Other Notes:**

- a) The above information may change basis further investigation or new information.
- b) In case any claimant has any query on claim, please write us at - liquidation.rasiklal@gmail.com